

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

***SPECIALISED EDUCATIONAL PROGRAMME ON –
ELECTRICITY ACT, 2003
(Through online and other modes of telecommunications including Videoconferencing)***

DATE: 28th August, 2020

PROGRAMME

SESSION	TIME	TOPICS
I	2.30 pm to 2.45 pm	Inaugural address and introduction about the programme By: Director, MPSJA
II	2.45 pm to 3.30 pm	Cognizance and procedure of trial of offences under Electricity Act, 2003 alongwith jurisdiction of Special Court By: Shri Dharendra Singh, Faculty Member (Sr.), MPSJA
TEA BREAK (3.30 pm to 4:00 pm)		
III	4.00 pm to 5.30 pm	Various aspects of offence of theft of electricity and unauthorized use of electricity & Issues regarding compounding of offences under Section 152 and scope of review under Section 157 of Electricity Act, 2003 By: Shri Tajinder Singh Ajmani, OSD, MPSJA

Note: The Time Table is subject to change as per exigencies.

DIRECTOR